IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 880/2015

| | | C.F. NO. 880/2013 |
|---|-------------|------------------------------------|
| IN THE MATTER OF: | | |
| Bristol Enterprises Pvt. Ltd. | & Ors. | Petitioners |
| SECTION: UNDER SECTIO | ON 391(2) 8 | § 394 |
| | | Order delivered on 07.09.2017 |
| Coram: CHIEF JUSTICE M.M. KUMAI Hon'ble President | R | |
| Deepa Krishan | | |
| Hon'ble Member (T) | | |
| For the Petitioner(s) | : | |
| For the Respondent(s) | * | |
| For the RD (NR) Delhi/ROC, | Delhi: | Mr. Manish Raj, Company Prosecutor |
| | | |

ORDER

On behalf of arguing counsel at the time of second call again a request has been made for pass over, accordingly hearing is deferred to 09.10.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

-sd-

07.09.2017 Vineet